

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

13

NEW DELHI.  
OA 1032/96  
MA 1259/96

New Delhi this the 10th day of April, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Muthukumar, Member (A)

Shri G.K. Malhotra,  
General Manager,  
26, Sardar Patel Marg, Rly Colony,  
New Delhi.

... Applicant

(By Advocate Shri H.K. Gangwani )

Vs.

Union of India- through

1. The Chairman Railway Board and the  
Principal Secretary, Govt. of India,  
Ministry of Railways, Rail Bhawan,  
New Delhi.

2. Shri B.K. Khare,  
Chairman & Ex-Office Principal Secretary,  
Govt. of India, M/O Railways,  
Rail Bhawan,  
New Delhi-1

3. Shri L.K. Sinha  
Member (Mechanic) & Ex-Officio,  
Secretary to Govt. of India,  
M/O Railways, Rail Bhawan,  
New Delhi-1

... Respondents

(By Advocate Shri E.X. Joseph, learned senior  
counsel along with Shri V.S.R. Krishna,  
learned counsel through proxy counsel Sh.  
R.K. Shukla)

O R D E R (ORAL)

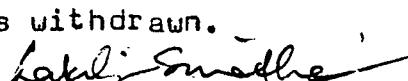
(Hon'ble Smt. Lakshmi Swaminathan, Member, (J))

Shri H.K. Gangwani, learned counsel submits that he  
seeks permission to withdraw this application as the applicant  
has already been appointed as Chairman of RITES and, therefore,  
he does not press the reliefs, <sup>18</sup> ~~not~~ prayed for in this  
application.

2. In view of the above submissions of the learned  
counsel for the applicant, permission to withdraw the OA is  
granted.

3. OA is disposed of as withdrawn.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)

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